



2026:DHC:539-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ FAO (COMM) 204/2022 & CM APPL. 55272/2022

MR. ATUL JAIN TRADING AS M/S
FIXWELL INDUSTRIES

.....Appellant

Through: None

versus

M/S. FUTURE INDUSTRIES & ORS.Respondents

Through:

CORAM:

**HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

ORDER (ORAL)

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21.01.2026

C. HARI SHANKAR, J.

1. There was no appearance on behalf of the appellant on the last date of hearing. There is no appearance on behalf of the appellant today either.

2. The appeal is dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

JANUARY 21, 2026/AR